

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 305**  
**IB-139(ND)/2024**

**IN THE MATTER OF:**

Prem Prakash

.... Petitioner/Applicant

Vs.

SPG Infra Projects Private Limited

.... Respondent

**Order under Section 9 of the Insolvency and Bankruptcy Code, 2016**

**Order delivered on 06.06.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the OC : Mr. Anurag Ojha, Mr. Karan Aggarwal, Mr. Vipul Kumar  
Adv.

For Respondent : Mr. Shubham Paliwal, Ms. Komal Bihani Adv.

**ORDER**

Ld. Counsel appears for the Applicant. Ld. Counsel appearing for the Corporate Debtor has stated that he has filed an application (IA-3027/2024) seeking to place on record certain documents.

List the matter along with IA-3027/2024 **on 02.07.2024** for arguments.

-Sd-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

-Sd-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**